Details of discontinued schemes

- * 158. SHRI AVTAR SINGH KARIMPURI: Will the PRIME MINISTER be pleased to state:
- (a) whether Government is considering to discontinue some schemes during the Twelfth Five Year Plan which were started under the Eleventh Five Year Plan;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor; and
- (d) the allocation made on these schemes and the progress achieved till date under the Eleventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (c) A Plan Schemes are continued from one Plan to the next on the basis of Zero Based Budgeting (ZBB) exercise, which is carried out while preparing a Plan. The primary purpose of ZBB exercise is to ensure convergence, efficiency and efficacy of schemes according to objectives and priorities of the next Plan, and also to make use of available resources in the most judicious and economically efficient manner. For the Twelfth Five Year Plan, such an exercise is under way, which will take in to account the recommendations of Steering Committees/Working Groups constituted for Twelfth Five Year Plan. In addition, a Sub-Committee under the Chairmanship of Shri B. K. Chaturvedi, Member, Planning Commission, was set up to suggest ways of rationalising Centrally Sponsored Schemes. The report of this Sub-Committee will also be used as input for the Twelfth Plan.

(d) The allocation made on these schemes during the Eleventh Plan is given below:

Central Sector Schemes - Rs. 1,32,928.98 Crore.

Centrally Sponsored Schemes - Rs. 6,60,506.40 Crore.

Status of scheduled castes sub plan

- *159. SHRI HUSAIN DALWAI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:
- (a) the status of implementation of Scheduled Castes Sub Plan (SCSP) in the Union and State Budgets for the last three years of UPA's Government; and

(b) the information on the amount allocated for SCSP and the amount that remained unspent during 2006-07 and 2010-11, State-wise?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) and (b) Statement 21 of the Expenditure Budget (Vol.I) of the Central Government gives information regarding allocations under schemes of Ministries/Departments that are substantially meant for the welfare of Scheduled Castes and Scheduled Tribes. Copies of 'Statement 21' for the years 2008-09, 2009-10 and 2010-11 are given in Annexure-6 [See Appendix 224 Annexure no. 6]. No other information is available in regard to funds earmarked under Scheduled Caste Sub-Plan (SCSP) during the last

In case of State Budget, a statement showing State-wise:

three years in respect of Central Ministries.

- Annual Plan Outlay and SCSP Outlay during the years 2006-07 to 2010-11, and
- ii SCSP expenditures for the years 2007-08 to 2009-10 and anticipated expenditure for 2010-11, is given in the Annexure-7 (See Appendix 224 Annexure No. 7)

Information in respect of SCSP expenditure incurred by States in 2006-07 is being collected.

Fake pilot licence

- *160. SHRI T. M. SELVAGANAPATHI: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that during the last three years more than 60 fake pilot licences have been cleared;
 - (b) if so, the details thereof and the action taken by Government thereon;
- (c) whether it is also a fact that the Directorate General of Civil Aviation (DGCA) had revoked the licences of many pilots; and
 - (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (d) After detection of a case of a pilot having obtained licence on the basis of fake mark sheet of examination conducted by DGCA, the existing records of pilots examination history of all 1704 Airlines Transport Pilot Licence